



2026:AHC:23057

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 3899 of 2026

Subash

.....Petitioner(s)

Versus

Additional Commissioner Gorakhpur Mandal,
Gorakhpur And 7 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Arun Kumar Verma, Krishna Mohan Singh
Counsel for Respondent(s)	: C.S.C., Sudhir Bharti

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by learned counsel for the petitioner to dismiss the present petition as withdrawn.
2. This prayer has not been opposed by learned counsel for the respondents.
3. Accordingly, the writ petition is dismissed as withdrawn.
4. It is made clear that no liberty is granted to the petitioner to file fresh petition for the same cause of action.

(Prakash Padia,J.)

February 3, 2026

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